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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now Papers to be laid on the Table.

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): Madam, I beg to lay on the Table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2014-2015, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2014-2015.

[Placed in Library, See No. LT 3954/16/15]

सूक्ष्म, तमू और मध्यम उद्यम मंत्री (श्री कलराज मिश्र) : अध्यक्ष महोदया, मैं कंपनी अधिनियम, 1956 की धारा 619क की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

- (1) नेशनल स्मॉल इंडस्ट्रीज कारपोरेशन लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।
- (2) नेशनल स्मॉल इंडस्ट्रीज कारपोरेशन लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 3955/16/15]

संचार और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) कंपनी अधिनियम, 1956 की धारा 619क की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (क) (एक) हेमीस्फीयर प्रोपर्टीज इंडिया लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) हेमीस्फीयर प्रोपर्टीज इंडिया लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 3956/16/15]

- (ख) (एक) भारत संचार निगम लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) भारत संचार निगम लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 3957/16/15]

- (ग) (एक) महानगर टेलीफोन निगम लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) महानगर टेलीफोन निगम लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 3958/16/15]

- (2) (एक) सोसायटी फॉर एप्लायड माइक्रोवेव इलेक्ट्रॉनिक्स इंजीनियरिंग एण्ड रिसर्च, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) सोसायटी फॉर एप्लायड माइक्रोवेव इलेक्ट्रॉनिक्स इंजीनियरिंग एण्ड रिसर्च, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3959/16/15]

- (3) (एक) सेंटर फॉर डेवलपमेंट ऑफ एडवांस्ड कंप्यूटिंग, पुणे के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) सेंटर फॉर डेवलपमेंट ऑफ एडवांस्ड कंप्यूटिंग, पुणे के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3960/16/15]

नेशनल इंफार्मेटिक्स सेंटर सर्विसेज इंकापोरेटेड, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(4) (एक)

(दो) नेशनल इंफार्मेटिक्स सेंटर सर्विसेज इंकापोरेटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3961/16/15]

सेंटर फॉर मैटेरियल्स फॉर इलेक्ट्रॉनिक्स टेक्नोलॉजी, पुणे के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(5) (एक)

(दो) सेंटर फॉर मैटेरियल्स फॉर इलेक्ट्रॉनिक्स टेक्नोलॉजी, पुणे के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3962/16/15]

सॉफ्टवेयर टेक्नोलॉजी पार्वस ऑफ इंडिया, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(6) (एक)

(दो) सॉफ्टवेयर टेक्नोलॉजी पार्वस ऑफ इंडिया, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3963/16/15]

(7) भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत बेसिक दूरभाष सेवा (वायरलाइन) और सेल्यूलर मोबाइल दूरभाष सेवा के गुणवत्ता मानक (चौथा संशोधन) विनियम, 2015 जो 15 अक्टूबर, 2015 के भारत के राजपत्र में अधिसूचना संख्या फाइल सं. 305-25/2014-वयूओएस में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3964/16/15]

(8) भारतीय मानक ब्यूरो अधिनियम, 1986 की धारा 10 की उप-धारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) का.आ. 2578(अ) जो 21 सितम्बर, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो अनुसूची में शामिल चयनित उत्पादों के संबंध में इलेक्ट्रॉनिक्स और आईटी गुड्स (अनिवार्य रजिस्ट्रेशन की आवश्यकताएं) आदेश, 2012 को लागू किए जाने के आदेश विस्तार के बारे में हैं।

(दो) का.आ. 2579(अ) जो 21 सितम्बर, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो अनुसूची में शामिल चयनित उत्पादों के संबंध में इलेक्ट्रॉनिक्स और आईटी गुड्स (अनिवार्य रजिस्ट्रेशन की आवश्यकताएं) आदेश, 2012 को लागू किए जाने के आदेश विस्तार के बारे में हैं।

[Placed in Library, See No. LT 3965/16/15]

नेशनल इंस्टिट्यूट ऑफ इलेक्ट्रॉनिक्स एण्ड इंफार्मेशन टेक्नोलॉजी, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(9) (एक)

(दो) नेशनल इंस्टिट्यूट ऑफ इलेक्ट्रॉनिक्स एण्ड इंफार्मेशन टेक्नोलॉजी, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3966/16/15]

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2014-2015.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2014-2015, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3967/16/15]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the HLL Biotech Limited, Kerala, for the year 2014-2015.
- (ii) Annual Report of the HLL Biotech Limited, Kerala, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3968/16/15]

- (3)
- (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2014-2015, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2014-2015.

[Placed in Library, See No. LT 3969/16/15]

- (4)
- (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Mumbai, for the year 2014-2015, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Institute for Population Sciences, Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 3970/16/15]

- (5)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2014-2015.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2014-2015, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3971/16/15]

- (6)
- (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2014-2015, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2014-2015.

[Placed in Library, See No. LT 3972/16/15]

- (7)
- (i) A copy of the Annual Report (Hindi and English versions) of the Jansankhya Sthirata Kosh, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jansankhya Sthirata Kosh, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3973/16/15]

(8) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the following institutions within the stipulated period of nine months after the close of the accounting year 2014-2015:-

- (i) National Board of Examination.
- (ii) Post Graduate Institute of Medical Education and Research, Chandigarh.
- (iii) Dental Council of India, New Delhi.
- (iv) Medical Council of India, New Delhi.
- (v) National Academy of Medical Sciences, Delhi.
- (vi) All India Institute of Medical Sciences, New Delhi.

- (vii) Indian Red Cross Society, New Delhi.
- (viii) JIPMER, Puducherry.
- (ix) Food Safety and Standard Authority of India, New Delhi.

- (x) Indian Pharmacopoeia Commission, Ghaziabad.
- (xi) Central Medical Services Society, New Delhi.
- (xii) All India Institute of Medical Sciences, Bhubaneshwar.

- (xiii) All India Institute of Medical Sciences, Rishikesh.
- (xiv) All India Institute of Medical Sciences, Raipur.
- (xv) All India Institute of Medical Sciences, Patna.
- (xvi) All India Institute of Medical Sciences, Jodhpur.
- (xvii) All India Institute of Medical Sciences, Bhopal.
- (xviii) Indian Council of Medical Research, New Delhi.

[Placed in Library, See No. LT 3974/16/15]

THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ AND MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): Madam, I beg to lay on the Table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute of Rural Management Anand, Anand, for the year 2014-2015, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Rural Management Anand, Anand, for the year 2014-2015.

[Placed in Library, See No. LT 3975/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I beg to lay on the Table a copy of the Industrial Disputes (Central) (Amendment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R.417(E) in Gazette of India dated 25th May, 2015 under sub-section (3) of Section 40 of the Industrial Disputes Act, 1947.

[Placed in Library, See No. LT 3976/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): Madam, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 2014-2015.

[Placed in Library, See No. LT 3977/16/15]

(2) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the following institutions within the stipulated period of nine months after the close of the accounting year 2014-2015:-

- (i) Morarji Desai National Institute of Yoga, New Delhi.
- (ii) National Institute of Homoeopathy, Kolkata.
- (iii) Central Council of Homoeopathy, New Delhi.
- (iv) Central Council of Indian Medicine, New Delhi.
- (v) Indian Medicines Pharmaceuticals Corporation Limited, Almora.
- (vi) Central Council for Research in Siddha, Chennai.

[Placed in Library, See No. LT 3978/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE

MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): Madam, I beg to lay on the Table:

(1) A copy of the Joint Electricity Regulatory Commission for the State of Goa & UTs (Multi-year Distribution Tariff) (First Amendment) Regulations, 2015 (Hindi and English versions) published in Notification No. JERC-18/2014 in Gazette of India dated 27th August, 2015 under Section 182 of the Electricity Act, 2003.

[Placed in Library, See No. LT 3979/16/15]

(2) A copy of the Notification No. S.O. 2704(E) (Hindi and English versions) published in Gazette of India dated 6th October, 2015, regarding modification in Schedule III of the Coal Mines (Special Provisions) Act, 2015 under sub-section (3) of Section 31 of the Coal Mines (Special Provisions) Act, 2015, together with a corrigendum thereto published in Notification No. S.O.2848(E) dated 16th October, 2015.

[Placed in Library, See No. LT 3980/16/15]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : अध्यक्ष महोदया,, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) इंस्टिट्यूट ऑफ मैथेमैटिकल साइंसेज, चेन्नई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) इंस्टिट्यूट ऑफ मैथेमैटिकल साइंसेज, चेन्नई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3981/16/15]

- (2) (एक) टाटा मेमोरियल सेंटर, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) टाटा मेमोरियल सेंटर, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3982/16/15]

- (3) (एक) इंस्टिट्यूट ऑफ फिजिक्स, भुवनेश्वर के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) इंस्टिट्यूट ऑफ फिजिक्स, भुवनेश्वर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3983/16/15]

- (4) (एक) नेशनल इंस्टिट्यूट ऑफ साइंस एजुकेशन एण्ड रिसर्च, भुवनेश्वर के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टिट्यूट ऑफ साइंस एजुकेशन एण्ड रिसर्च, भुवनेश्वर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3984/16/15]

(5) कंपनी अधिनियम, 1956 की धारा 619क की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (क) (एक) यूरेनियम कार्पोरेशन ऑफ इंडिया लिमिटेड, जादुगुडा के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) यूरेनियम कार्पोरेशन ऑफ इंडिया लिमिटेड, जादुगुडा का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतृक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 3985/16/15]

- (ख) (एक) न्यूविलियर कार्पोरेशन ऑफ इंडिया लिमिटेड, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा ।

- (दो) न्यूविलियर कारपोरेशन ऑफ इंडिया लिमिटेड, मुंबई का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 3986/16/15]

- (ग) (एक) इलेक्ट्रॉनिक्स कारपोरेशन ऑफ इंडिया लिमिटेड, हैदराबाद के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा ।

- (दो) इलेक्ट्रॉनिक्स कारपोरेशन ऑफ इंडिया लिमिटेड, हैदराबाद का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 3987/16/15]

- (घ) (एक) इंडियन रेअर अर्थ्स लिमिटेड, मुंबई के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा ।

- (दो) इंडियन रेअर अर्थ्स लिमिटेड, मुंबई का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 3988/16/15]

- (ड.) (एक) भारतीय नाभिकीय विद्युत निगम लिमिटेड, चेन्नई के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा ।

- (दो) भारतीय नाभिकीय विद्युत निगम लिमिटेड, चेन्नई का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 3989/16/15]

- (6) (एक) हरिश्चन्द्र रिसर्व इंस्टिट्यूट, इलाहाबाद के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) हरिश्चन्द्र रिसर्व इंस्टिट्यूट, इलाहाबाद के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3990/16/15]

- (7) (एक) होमी भाभा नेशनल इंस्टिट्यूट, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) होमी भाभा नेशनल इंस्टिट्यूट, मुंबई के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3991/16/15]

- (8) (एक) एटॉमिक इनर्जी एजुकेशन सोसायटी, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) एटॉमिक इनर्जी एजुकेशन सोसायटी, मुंबई के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

संस्करण)।

[Placed in Library, See No. LT 3992/16/15]

(9) (एक) इंस्टिट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंस्टिट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3993/16/15]

(10)(एक) साहा इंस्टिट्यूट ऑफ न्यूविलियर फिजिक्स, कोलकाता के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) साहा इंस्टिट्यूट ऑफ न्यूविलियर फिजिक्स, कोलकाता के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3994/16/15]

(11)(एक) इंडियन इंस्टिट्यूट ऑफ पब्लिक एडमिनिस्ट्रेशन, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंडियन इंस्टिट्यूट ऑफ पब्लिक एडमिनिस्ट्रेशन, नई दिल्ली के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3995/16/15]

(12) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उपधारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखेंगे :-

- (एक) भारतीय पुलिस सेवा (संवर्ग संख्या का नियतन) संशोधन विनियम, 2014, जो 25 अगस्त, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 656(अ) में प्रकाशित हुए थे।
- (दो) भारतीय पुलिस सेवा (वेतन) संशोधन नियम, 2014, जो 25 अगस्त, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 657(अ) में प्रकाशित हुए थे।
- (तीन) भारतीय प्रशासनिक सेवा (संवर्ग संख्या का नियतन) दूसरा संशोधन विनियम, 2014, जो 25 अगस्त, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 658(अ) में प्रकाशित हुए थे।
- (चार) भारतीय प्रशासनिक सेवा (वेतन) दूसरा संशोधन नियम, 2014, जो 25 अगस्त, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 659(अ) में प्रकाशित हुए थे।
- (पाँच) भारतीय पुलिस सेवा (संवर्ग संख्या का नियतन) दूसरा संशोधन विनियम, 2014, जो 16 सितम्बर, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 706(अ) में प्रकाशित हुए थे।
- (छह) भारतीय पुलिस सेवा (वेतन) दूसरा संशोधन नियम, 2014, जो 16 सितम्बर, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 707(अ) में प्रकाशित हुए थे।
- (सात) भारतीय वन सेवा (संवर्ग संख्या का नियतन) चौथा संशोधन विनियम, 2014, जो 16 सितम्बर, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 708(अ) में प्रकाशित हुए थे।
- (आठ) भारतीय वन सेवा (वेतन) संशोधन नियम, 2014, जो 16 सितम्बर, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 709(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 3996/16/15]

a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 30 of the Tobacco Board Act, 1975:-

- (1) S.O.2396(E) published in Gazette of India dated 3rd September, 2015, authorising the Tobacco Board to admit the traders/dealers of the Tobacco to purchase the excess unauthorized tobacco at the auction platforms by charging penalties as fixed by the Government in the State of Andhra Pradesh.
- (2) S.O.2397(E) published in Gazette of India dated 3rd September, 2015, relaxing the operation of the provisions of Section 10(1) of the Tobacco Act, 1975 in the State of Andhra Pradesh.

[Placed in Library, See No. LT 3997/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Madam, on behalf of my colleague Dr. Mahesh Sharma, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the India Tourism Development Corporation Limited, New Delhi, for the year 2014-2015.

- (ii) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3998/16/15]

- (2) (i) Review by the Government of the working of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2014-2015.
- (ii) Annual Report of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3999/16/15]

- (3) (i) Review by the Government of the working of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2014-2015.
- (ii) Annual Report of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4000/16/15]

- (4) (i) Review by the Government of the working of the Madhya Pradesh Ashok Hotel Corporation Limited, Bhopal, for the year 2014-2015.
- (ii) Annual Report of the Madhya Pradesh Ashok Hotel Corporation Limited, Bhopal, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4001/16/15]

- (5) (i) Review by the Government of the working of the Kumarakruppa Frontier Hotel Private Limited, New Delhi, for the year 2014-2015.

- (ii) Annual Report of the Kumarakruppa Frontier Hotel Private Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4002/16/15]

- (6) (i) Review by the Government of the working of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2014-2015.
- (ii) Annual Report of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4003/16/15]

- (7) (i) Review by the Government of the working of the Ranchi Ashok Bihar Hotel Corporation Limited, Patna, for the year 2014-2015.
- (ii) Annual Report of the Ranchi Ashok Bihar Hotel Corporation Limited, Patna, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4004/16/15]

- (8) (i) Review by the Government of the working of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2014-2015.
- (ii) Annual Report of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4005/16/15]

- (9) (i) Review by the Government of the working of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2014-2015.

- (ii) Annual Report of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4006/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Madam, on behalf of my colleague Shri Mukhtar Abbas Naqvi, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Waqf Council, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Waqf Council, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 4007/16/15]

(2) A copy of the Approval of Scheme for Dissolution and Reconstitution of the State Waqf Boards for the States of Andhra Pradesh and Telangana Order, 2015 (Hindi and English versions) published in Notification No. S.O.2452(E) in Gazette of India dated 8th September, 2015 issued under Section 102 of the Waqf Act, 1995.

[Placed in Library, See No. LT 4008/16/15]

(3) A copy of the Waqf Properties Lease (Amendment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R.663(E) in Gazette of India dated 26th August, 2015 under sub-section (3) of Section 12 of the Waqf Act, 1995.

[Placed in Library, See No. LT 4009/16/15]

रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा) : अध्यक्ष महोदया, मैं कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

- (1) (एक) इंडियन रेलवे कैंटरिंग एण्ड टूरिज्म कारपोरेशन लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) इंडियन रेलवे कैंटरिंग एण्ड टूरिज्म कारपोरेशन लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 4010/16/15]

- (2) (एक) रिट्रेस लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।
(दो) रिट्रेस लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library, See No. LT 4011/16/15]

- (3) (एक) कॉकण रेलवे कारपोरेशन लिमिटेड, नवी मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।
(दो) कॉकण रेलवे कारपोरेशन लिमिटेड, नवी मुंबई का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 4012/16/15]

- (4) (एक) रेल विकास निगम लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।
(दो) रेल विकास निगम लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 4013/16/15]

- (5) (एक) डेडीकेटेड प्रेट कॉंसीडर कारपोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।
(दो) डेडीकेटेड प्रेट कॉंसीडर कारपोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 4014/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): Madam, I beg to lay on the Table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 4015/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Highways Infrastructure Development Corporation Limited, New Delhi, for the year 2014-2015.
- (ii) Annual Report of the National Highways Infrastructure Development Corporation Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4016/16/15]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 4017/16/15]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trust Act, 1963:-

- (i) G.S.R.919(E) published in Gazette of India dated 1st December, 2015, approving the Jawaharlal Nehru Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (ii) G.S.R.819(E) published in Gazette of India dated 30th October, 2015, approving the Paradip Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (iii) G.S.R.820(E) published in Gazette of India dated 30th October, 2015, approving the Mormugao Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (iv) G.S.R.821(E) published in Gazette of India dated 30th October, 2015, approving the Kandla Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (v) G.S.R.887(E) published in Gazette of India dated 19th November, 2015, approving the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.

[Placed in Library, See No. LT 4018/16/15]

- (vi) G.S.R.888(E) published in Gazette of India dated 19th November, 2015, approving the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (vii) G.S.R.889(E) published in Gazette of India dated 19th November, 2015, approving the Jawaharlal Nehru Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.

[Placed in Library, See No. LT 4019/16/15]

(4) A copy of the Notification No. S.O.2122(E) (Hindi and English versions) published in Gazette of India dated 5th August, 2015, regarding appointment of Officer, mentioned therein, of the National Highways Authority of India to exercise the powers and discharge the functions conferred on it under various sections, mentioned therein, of the National Highways (Land and Traffic) Act, 2002 issued under the said Act.

[Placed in Library, See No. LT 4020/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY): Madam, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biomedical Genomics, Kalyani, for the year 2014-2015, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Biomedical Genomics, Kalyani, for the year 2014-2015.

[Placed in Library, See No. LT 4021/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 2014-2015.

[Placed in Library, See No. LT 4022/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science-Agharkar Research Institute, Pune, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Maharashtra Association for the Cultivation of Science-Agharkar Research Institute, Pune, for the year 2014-2015.

[Placed in Library, See No. LT 4023/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Innovation Foundation-India, Ahmedabad, for the year 2014-2015, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Innovation Foundation-India, Ahmedabad, for the year 2014-2015.

[Placed in Library, See No. LT 4024/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Academy of Engineering, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 4025/16/15]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2014-2015.

[Placed in Library, See No. LT 4026/16/15]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, Noida, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vigyan Prasar, Noida, for the year 2014-2015.

[Placed in Library, See No. LT 4027/16/15]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2014-2015, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2014-2015.

[Placed in Library, See No. LT 4028/16/15]

(9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the National Research Development Corporation Limited, New Delhi, for the year 2014-2015.
- (ii) Annual Report of the National Research Development Corporation Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4029/16/15]

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2014-2015.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2014-2015.

[Placed in Library, See No. LT 4030/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Goods and Services Tax Network, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Goods and Services Tax Network, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 4031/16/15]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 27 of the Insurance Regulatory and Development Authority Act, 1999:-

- (i) The Insurance Regulatory and Development Authority of India (Insurance Advertisements and Disclosure) (Amendment) Regulations, 2015 published in Notification No. F. No. IRDAI/Reg./19/109/2015 in Gazette of India dated 9th November, 2015.
- (ii) The Insurance Regulatory and Development Authority of India (Acquisition of Surrender and Paid Up Values) Regulations, 2015 published in Notification No. F. No. IRDAI/Reg./15/105/2015 in Gazette of India dated 22nd September, 2015.
- (iii) The Insurance Regulatory and Development Authority of India (Other Forms of Capital) Regulations, 2015 published in Notification No. F. No. IRDAI/Reg./20/110/2015 in Gazette of India dated 17th November, 2015.
- (iv) Notification No. F. No. IRDAI/RI/11/101/2015 published in Gazette of India dated 26th August, 2015, Insurance Regulatory and Development Authority of India after consultation with the Advisory Committee constituted under Section 101B of the Insurance Act, 1938 and with the previous approval of the Central Government making the said notification.

[Placed in Library, See No. LT 4032/16/15]

(4) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

- (i) The Income-tax (18th Amendment) Rules, 2015 published in Notification No. G.S.R.923(E) in Gazette of India dated 2nd December, 2015, together with an explanatory memorandum.
- (ii) The Income-tax (15th Amendment) Rules, 2015 published in Notification No. S.O. 2791(E) in Gazette of India dated 12th October, 2015, together with an explanatory memorandum and corrigendum thereto published in Notification No. S.O.2888 dated 21.10.2015.

[Placed in Library, See No. LT 4033/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO):

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2013-2014 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4034/16/15]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2014-2015.

- (ii) Annual Report of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2013-2014 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4035/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Building Materials and Technology Promotion Council, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Building Materials and Technology Promotion Council, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 4036/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 4037/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajghat Samadhi Committee, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 4038/16/15]

(6) A copy of Notification No. S.O.2327(E) (Hindi and English versions) published in Gazette of India dated 25th August, 2015, continuing to assign the additional charge of the post of Claims Commissioner for Delhi Metro Rail Corporation Limited to Shri Satish Chandra, General Manager (Legal), DMRC for a further period upto 3rd January, 2016 or until further orders, whichever is earlier, for the purpose of adjudicating upon claims for compensation in respect of accidents involving the death of, or bodily injury to person, or damage to any property arising out of the working of the Delhi Metro issued under Section 48 of the Metro Railway (Operation and Maintenance) Act, 2002.

[Placed in Library, See No. LT 4039/16/15]